

F. No. J-11014/5/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 8th September, 2020

ORDER

The President is pleased to **extend** the terms of three Advocates (ex-Assistant Solicitors General of India) as the Assistant Solicitors General of India for the High Courts / Benches of High Courts as shown in table 'A' below, for a period of three years with effect from the date next to the date of expiry of their earlier terms as shown against each (under column 'V' of table 'A'), or until further orders, whichever is earlier; the President is also pleased to **engage** eight Advocates as the Assistant Solicitors General of India for the High Courts / Benches of High Courts, as shown in table 'B' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Table 'A'

(Extension of terms)

ASSISTANT SOLICITOR GENERAL OF INDIA

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.	Term extended w.e.f.
I	II	III	IV	V
HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR				
1.	Tahir Majid Shamsi	Shamsi Mansion, Kralpora-Kannipora Link Road, Tehsil Baghat-e-Kannipora, District Budgam, Kashmir, Pin-190019 Mob:9419078450, 7006915258 Email: tahirshamsi@yahoo.com	JK/174/2001	28.12.2019
PUNJAB & HARYANA HIGH COURT AT CHANDIGARH				
2.	Chetan Mittal	# 235, Sector 21-A, Chandigarh, Pin-160022. Mob: 9316377766 Phone: 0172-4612708, 2709708 Email:mittal.chetan.asg@gmail.com	Not available	29.08.2020
ALLAHABAD HIGH COURT AT ALLAHABAD (PRAYAGRAJ)				
3.	Gyan Prakash	518/409, New Mumford Ganj, Allahabad, Pin-211002. Mob: 9935457855 Phone: 0532-2640339 Email: asst.sg.gyanprakash@gmail.com	Not available	29.08.2020



Table 'B'

(Fresh engagement)

ASSISTANT SOLICITOR GENERAL OF INDIA

Sl. No.	Name of Advocate(S/Shri)	Contact details	Enrollment No.
I	II	III	IV
GAUHATI HIGH COURT ITANAGAR PERMANENT BENCH			
1.	Marto Kato	D' Sector, Near Polo Park, Naharlagun, PO & PS Naharlagun, Papum Pare District, Arunachal Pradesh. Mob: 9436271546, 9436221587 Email: martokato.kato10@gmail.com	217/2004
GAUHATI HIGH COURT KOHIMA BENCH			
2.	Ms. Akala	H. No. 598, Padum Pukhuri, Dimapur, Nagaland. Mob: 9774531061, 7005656226 Email: akalaaier333@gmail.com	05/2003
HIGH COURT OF SIKKIM			
3.	Mrs. Sangita Pradhan	Housing Complex, 5 th Mile Tadong, Opposite St. Paul's Church, PO Samdur-737102, Sikkim. Mob: 8918853438 Email: sangitaadv@gmail.com	Not mentioned
HIGH COURT OF TRIPURA			
4.	Bidyut Majumder	R/o 74, South Reshambagan, PO Reshambagan, PS East Agartala, District West Tripura, Pin-799008	BCT/249/1992-93
HIGH COURT OF MEGHALAYA			
5.	Dr. Nitesh Mozika	M. J. Towers, Morello Compound, Near High Court, Shillong-793001, Meghalaya. Mob: 9436335046 Email: niteshmozika@gmail.com	Not mentioned
HIGH COURT OF MADRAS MADURAI BENCH			
6.	Ms. L. Victoria Gowri	Law Chambers No. 54, Madras High Court, Madurai Bench at Madurai, Tamilnadu. Mob: 9443375586 Tel. 04652-236606 Email: gowrithulasi@gmail.com	933/1995

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HIGH COURT OF CHHATTISGARH			
7.	Ramakant Mishra	67, Sector-1, Geetanjali Nagar, Raipur-492007, Chhattisgarh. Mob: 9425207830 Tel. 0771-2442850	MP/210/1992
HIGH COURT OF KARNATAKA KALABURAGI (GULBARGA) BENCH			
8.	Sudhir Singh Vijapur	Plot No. MIG 149, West Wing, KHB Colony, Akkamahadevi Colony, Beside High Court, Kalaburagi- 585107. Mob: 9448408360 Email: sudhirsinghgeeta@gmail.com	KAR/1154/1998

2. Consequent upon above engagement of Smt. L. Victoria Gowri (serial number 5 in table 'B' above) as Assistant Solicitor General of India for High Court of Madras, Madurai Bench, her name occurring in the list of High Court of Madras, Madurai Bench, Senior Panel Counsel vide this Department's earlier Order No. J-11017/20/2018-Judicial dated 06.08.2018 at serial number 71, stands deleted.

3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(S. R. Mishra)
Additional Secretary

Copy to:-

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- PS to Attorney General of India/PS to Solicitor General of India/PS to Addl. Solicitors Generals of India.
- All the Assistant Solicitors General of India in various High Courts including those mentioned in the table 'A' and table 'B' above.
- All the Registrars of the High Courts/Benches as mentioned under column 'IV' in table 'A' and table 'B' above.
- The Incharge, Branch Secretariats at Mumbai, Kolkata, Chennai and Bengaluru.
- The Cash (LA) Section, w. r. t. payment of retainership fee to the above Asst. SGIs as shown in table 'A' above, w.e.f. the dates as mentioned against each under col. 'V' in table 'A' and to the new Asst. SGI mentioned in table 'B' above, w.e.f. the date of this order.
- The Pay & Account Office, Department of Legal Affairs.
- To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
- Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- Guard File/Judicial Section with 5 spare copies.



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